

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

R.P. No. 16 of 2013 in  
Appeal no. 166 of 2012

Dated : 7<sup>th</sup> January, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Delhi Transco Ltd. ...Appellant(s)

Versus.

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Vishal Anand  
Mr. Gaurav Dudeja for R-2  
Mr. Ravi S.S. Chauhan  
Mr. Prateek Dhaiya for DERC  
Mr. Anand K. S. for R-4

ORDER

At the request of the learned counsel for the parties, post the matter on

28.01.2014.

(Justice Surendra Kumar)  
Judicial Member

(Rakesh Nath)  
Technical Member

ak